GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- †534

TO BE ANSWERED ON- 06/02/2023

ALLOCATION OF FUNDS UNDER ARTICLE 275(1)

†534. DR. DHAL SINGH BISEN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government provides grants for developmental work in tribal areas under Article 275(1), if so, the details thereof;
- (b) the details of the funds provided to the State Governments under Article 275(1) during the last five years, State/UT-wise;
- (c) the details of the funds provided to Madhya Pradesh, district-wise during the last five years;
- (d) whether the Government has allocated fund for Seoni and Balaghat districts under Balaghat Parliamentary Constituency;
- (e) if so, the funds allocated for the works under Article 275(1) for these districts during the last five years along with the details of works executed thereby;
- (f) the details of the approved work along with the works completed or current status of these works; and
- (g) whether the funds have not been released, if so, the details thereof and the reasons therefor?

 ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) & (b): Yes Sir. Under proviso to Grants under Article 275 (1) of the Constitution of India, financial assitance are provided to the State Governments based upon proposals received from them, duly recommended by State level Executive Committee and after appraisal and approval thereof by a Project Appraisal Committee (PAC) constituted in this Ministry for the purpose. Under proviso to Grants under Article 275(1) of the Constitution, funds are provided for activities related to education, health, sanitation,

water supply, livelihood, skill development, minor infrastructure etc. with the objective of devlopment of scheduled area and also the welfare of Scheduled Tribes (STs). Details of funds released under the scheme, State/UT-wise, during last five years are at **Annexure-I**.

(c) to (g): As per the proposals submitted by State Government, activities have been approved for implementation, inter-alia, for Seoni and Balaghat district of Madhya Pradesh under the scheme of Grants under Article 275(1) of the Constitution and details thereof are at Annexure-II. Further, funds are released to the states subject to submission of the requisite documents like Utilization Certificates (UCs), PPR etc. Accordingly, the entire approved funds after taking into account pending UCs, if any, have been released to the states including the state of Madhya Pradesh. However, implementation of the approved projects at the location / district submitted by the State Government and release of funds to the implementing agencies as per prescribed procedure is the responsibility of the concerned State Government. District-wise details of work execution and current status thereof is not maintained centrally and it is maintained by respective State Government(s). BesidesMinistry has developed ADIGRAMS(Adivasi Grants Management Sustem), wherein States are required to update physical and finacial progress for the funds provided to states.

Annexure-I Annex referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. \dagger 534 for answer on 06.02.2023

State-wise details of funds released under Article 275(1) of Constitution during the last 5 years. (Rs. in lakhs)

S.N	States	2017-18*	2018-19*	2019-20*	2020-21	2021-22
1	Andhra Pradesh	4591.11	6390.77	8942.43	2055.55	2638.65
2	Arunachal Pradesh	8378.82	12170.52	13202.25	6014.00	9830.00
3	Assam	0.00	3916.32	10802.85	4592.37	2570.00
4	Bihar	991.89	0.00	0.00	0.00	642.08
5	Chhattisgarh	10964.49	11352.92	22500.77	9976.24	11604.02
6	Goa	103.00	345.66	0.00	0.00	600.41
7	Gujarat	11384.08	11648.20	16833.88	5940.04	6923.79
8	Himachal Pradesh	2074.70	3378.16	5314.70	1161.00	1500.00
9	Jammu & Kashmir	3049.06	2051.79	5410.00	0.00	0.00
10	Jharkhand	12386.93	7354.30	11166.77	10278.00	12264.19
11	Karnataka	5881.74	5220.61	10435.46	3305.68	3210.00
12	Kerala	803.17	472.28	633.29	0.00	0.00
13	Madhya Pradesh	22399.48	24635.30	44938.92	4279.78	5319.10
14	Maharashtra	13862.24	17015.91	23136.70	4573.16	0.00
15	Manipur	2308.80	5367.65	6151.91	0.00	0.00
16	Meghalaya	3603.40	5129.79	4799.53	492.71	1595.25
17	Mizoram	2504.41	3507.71	6598.83	1909.71	2971.54
18	Nagaland	4434.11	9194.49	6802.11	1717.38	3202.39
19	Odisha	15995.30	21449.15	15110.66	6304.62	11382.05
20	Rajasthan	10240.58	13769.23	15586.19	9166.00	10435.21
21	Sikkim	405.30	355.34	3175.35	516.00	2045.00
22	Tamil Nadu	378.00	773.57	6356.07	0.00	0.00
23	Telangana	5015.32	3248.89	9973.28	2517.00	2050.00
24	Tripura	2040.99	2006.73	2952.63	201.74	607.53
25	Uttar Pradesh	189.00	252.43	2760.71	927.43	832.71
26	Uttarakhand	1577.56	1255.27	428.37	0.00	100.65
27	West Bengal	5376.51	9235.73	12127.17	4041.14	0.00
	Grand Total	150939.99	181498.72	266140.83	79969.55	92324.57

^{*}upto the year 2019-20, funds for EMRS scheme was also released under Grants under Article 275 (1).

Annex referred to in reply to part (c) to (g) of the Lok Sabha Unstarred Question No. \dagger 534 for answer on 06.02.2023

Activities approved, inter-alia, in Seoni and Balaghat, Madhya Pradesh under Article 275(1)

2017-18

(Rs. In lakh)

Activities	Location as proposed by the State	Amount
		approved
Goat Rearing	ITDP Lakhnadon (District Seoni): Project Area ITDP Kurai (District Seoni) Villages Darasikhurd, Bakodi, Badgaon, Batama, Khapa, Lawasarra. MADA Seoni	94.80
Construction of an Auditorium in 12 EMRS for career and other specific participatory activities for career and other specific participatory activities	1. Jhabua 2. Thandla (Jhabua) 3. Sailana (Ratlam) 4.Barwani 5.Kukshi(Dhar), 6. Shahpur(Betul) 7. Ghansor (Seoni) 8. Sijhora (Mandla), 9. Dindori 10. Tansar (Sidhi), 11. Junnardeo (Chindwara), 12. Pali (Umaria)	
Construction of 07 Special sports complexes in districts	Dhar, Jhabua, Dindori, Sheopur, Indore, Shahdol, Khargon	6573.12
EMRS Recurring	1.Thandla 2. Mordundiya(Jhabua) 3. Barwani 4. Sendhwa (Barwani) 5.Dindori 6. Tansar(Sidhi) 7.Junnardao 8.Singardeep (Chhindwara) 9.Ghansor (Seoni) 10. Anuppur, 11. Shahpur (Betul) 12. Sailana(Ratlam) 13. Pali (Umaria) 14. Sijhora 15. Mandla(Mandla) 16. Kukshi17.Dhar (Dhar) 18. Sondwa19.Chandrashekhar Azad Nagar (Airajpur) 20.Roshni (Khandwa) 21. Ukwa (Balaghat) 22.Sohagpur(Shahdol) 23. Narai Nala (Jabalpur) 24. Kesla(Hoshngbd) 25. Budhni(Sehore) 26. Maiher27.Chitrakoot (Satna) 28.Khargone 29. Singroli	
Renovation/Maintenance of 8 EMRS sanctioned in year 2010-11	1. Sondwa (Alirajpur) 2.Mordundiya (Jhabua) 3.Roshni (Khandwa) 4.Kesla(Hoshangabad) 5.Ukwa(Balaghat) 6.Sohagpur(Shahdol) 7.Singardeep (Chindwara) 8.Narai Nala (Jabalpur)	
Tube well &Boundary wall at PHC	ITDP Baihar :Majhgaon Block Paraswada, MandaiKachnari Block Birsa (Balaghat)	24.00

Electric Pump	ITDP Lakhnadon (District Seoni) : Villages-	82.20
_	Bhattekhari, Nandiyakala, Dighori, Pipardhana,	
	Bamhanwara, Salhegarh, Chikhli., ITDP Kurai	
	(Seoni) : Villages -Lawasarra, Darasikhurd, Khapa,	
	Bakodi, Batama, Badgaon , MADA Mhow (District	
	Indore) Cluster Kulthana, MADA Seoni (District	
	Seoni) – Villages JatlapurRyatJatlapur Mal, Sagar,	
	Bajarwada, Potalpani Block Seoni Mohgaon, Atri	
	Block BarghatBandeli, Seroli Block Keolari	

2019-20

(Rs. In lakh)

Activities	Location as proposed by the State	Amount
		approved
Drinking	Mada - Prabhatpattan, Zabera, Shivpuri, ITDP - Lakhnadone, MADA-	212.60
Water	Narsinghpur, Mada– Seoni , ITDP - Kurai, Betule, Kesla MADA-Andhawadi, Prabhatpattan, Goharganj, Pohari Cluster –Pamakhedi,	
Consruction	HostelsShahdol, Dhar, Mandla, Sheopur, Barwani, Seoni, Khandwa,	1500.00
of 15 Senior	Balaghaat, Shivpuri, Jabalpur, Jhabua, Dindori, Raisen, Dewas, Annuppur	
Girls hostel		
@ 220.80		
lakh per		
unit		
Constructio	Indore, Seoni, Chhindwara, khargone, Barwani, Dindori, Balaghat,	833.20
n of 8	Annuppur	
Collegiate		
Girls Hostel		
@ 220.80		
lakh per		
unit		
1	ITDP- Jhabua, Alirajpur, Dhar, Kukshi, Badwani, Sendhwa, Khandwa,	
	Sailana, Mandla, Niwas, Baihar, Lakhnadone, Kurai, Tamia, Sounsar,	
units	Pushprajgarh, Bandhavgarh, Deosar, Kusmi, Betul, Kesla, Harda MADA-	
	Badnawar, Mhow, Seoni, Narsinghpur, Maihar, Nagod, Raghurajnagar,	
	Amarpatan, Pawai, Zabera, Guna, Distt.Vidisha,Rajgarh	
Auditorium	1. Sondwa(2010-11),	6000.00
	2. Chandrashekhar Azad Nagar(2014-15),	
	3. Alirajpur, (Alirajpur), (2019-20)	
lac, Total	4. Paraswada (2010-11),	
6000.00	5. Ukwa, (Balaghat) (2010-11),	
lakh	6. Sendhwa(2014-15),	
(Under the	7. Rajpur, (Barwani)(2019-20),	
Project	8. Singardeep (2010-11),	
	9. Harrai (2018-19),	
Vidyalay	10. Tamia (Chhindwada) (2018-19),	
Apna Ghar)	11. Dhar(2014-15),	

	12. Gandhwani (Dhar)2019-20),	
	13. Shahpura (Dindori)(2019-20),	
	14. Guna (PVTG)(2007-08)	
	15. Kesla (Hoshangabad) (2010-11)	
	16. Indore (PVTG) (2008-09)	
	17. Jabalpur (PVTG) (2010-11)	
	18. Petlawad (2019-20)	
	19. Mordundiya (2010-11)	
	20. Meghnagar (Jhabua)(2019-20)	
	21. Ashapur Roshni (Khandwa) 2010-11)	
	22. Khargone (2015-16)	
	23. Jhirniya (Khargone)(2019-20)	
	24. Mandla (Mandla) (2015-16)	
	25. Sohagpur (Shahdol) (2010-11)	
	26. Budhni(Sehore) (2014-15)	
	27. Maihar (2014-15)	
	28. Chitrakoot, (Satna)(2015-16)	
	29. Singrauli (Singrauli)(2015-16)	
	30. Sheopur (PVTG) – Not under EMRS	
Repair and	1. Shahpur – Betul (2000-01)	1547.82
Maintenanc	2. Sailana-Ratlam (2000-01)	
e of 14 old	3. Sijhora-Mandla (2000-01)	
EMRS	4. Thandla-Jhabua (2000-01)	
211112	5. Kukshi-Dhar (2000-01)	
	6. Ghansor- Seoni (2005-06)	
	7. Anuppur (2000-01)	
	8. Barwani-Barwani (2000-01)	
	8. Barwani-Barwani (2000-01)	
	9. Pali-Umaria (2005-06)	
	10. Junnardeo-Chhindwada (2005-06)	
	11. Jabalpur(PVTG)Jabalpur (2008-09)	
	12. Singardeep-Chhindwada (2010-11)	
	13. Roshni-Khandwa (2010-11)	
	14. Sondwa-Alirajpur (2010-11)	
Furniture/	Sondwa,Katthiwada,Udaigarh,Bhabhra(Alirajpur),Balaghat(Balaghat),B	2694.15
Laboratorie	arwani,Sendhwa(Barwani),Junnardeo(Chhindwada),Dharampuri,Tirla,Dh	
s and	ar(Dhar),Dindori,Karanjia(Dindori),Hoshangabad(Hoshangabad),Rama,T	
Library,	handla(Jhabua),Katni(Katni),Ashapur,Rajur,Khandwa(Khandwa),Khargo	
ICT Cum e-	ne, Maheshwar, Gogavan (Khargone), Mohgaon (Mandla), Raisen, Sailaa, Ratl	
learning,	am(Ratlam),kurai(Seoni),Budhar,Shahdol(Shahdol),Shivpuri,Singrouli(Si	
Solar	ngrouli),Karahal(Sheopur),Sidhi(Sidhi),Sehore(Sehore),Umaria, Pali	
Geyser,	(Umaria)	
water		
purifier,		
LED TV		
and CCTV		
Camera		
Others in 37		
Kanya		
Shiksha		
Parisar . @		
Rs 179.61		

Lac per	
Kanya	
Shiksha	
Parisar	
(Under the	
Project	
Apna	
Vidyalay	
Apna Ghar)	

2020-21

(Rs. In lakh)

Activities	1 1 0	Amount approved
Infrastructure development in 12 EMRS due to increase in seats as per CBSE norms	Junnardeo (Chhandwara), Tansar (Sidhi), Sailana (Ratlam), Badwani (Badwani), Sohagpur (Shahdol), Ukwa (Balaghat), Mordudiya (Jhabua), Singardeep (Chhindwara), Narainala (Jabalpur), Kesla (H'bad), Roshni (Khandwa) &Sondwa (Alirajpur)	2448.00
Establishment of Solar Energy Plant for Electric Supply in 34 EMRS @ of 15.00 lac per inst	Sohagpur, Shahdol (Shahdol), Mandla (Mandla), Maihar, Chitrakoot (Satna), Khargone, Jhirniya (Khargone), Sendhwa, Rajpur (Barwani), Gandhwani, Dhar, Kesla (H'bad), Narainala, Jabalpur (Jabalpur), Paraswada (Balaghat), Budani (Sihore), Bichua, Harrai, Tamia (Chhindwara), C.A.N., Sondwa, Alirajpur (Alirajpur), Ranapur, Petlawad, Meghnagar (Jhabua), Singrouli (Singrouli), Khalwa (Khandwa), Guna (Guna), Indore (Indore), Jabalpur (Jabalpur), Sheopur (Sheopur), Bhopal (Bhopal), Shahpura (Dindori)	

2021-22

(Rs. In lakh)

		(KS. III la
Activity	Location as proposed by the State	Approved Amount
Setting up of TRYB R&D	Dhar, Jhabua, EastNimad, Mandla, Balaghat, Rewa,	
Centre at NID MP to	Hoshangabad, Betul, Chhindwara, Jabalpur, Satna,	
execute 'Aadi Rang'	Shahdol, Sidhi, Mandla, Panna, Guna, Shivpuri,	100.10
Project (Vanya)	Morena, Gwalior, Vidisha, Rajgard	199.18
Balance Amount for	Junnardeo (Chhandwara) Tansar (Sidhi), Sailana	
Infrastructure development	(Ratlam), Badwani (Badwani), Sohagpur (Shahdol),	
in 12 EMRS (Rs. 2448.00	Ukwa (Balaghat), Mordudiya (Jhabua), Singardeep	
lakh sanctioned in 2020-	(Chhindwara), Narainala (Jabalpur), Kesla (H'bad),	
21).Amt received	Roshni (Khandwa) &Sondwa(Alirajpur)	
Rs.590.31 lakh Amt		
1801.81 lakh released from		
state by available Saving		55.88
amount of sanctioned		
projects of previous years.		
Hence total amount Rs.		
2392.12 lakh available for		
project and Balance		
Amount Rs. 55.88 lakh		
proposed for 2021-22		
Screening and Prevention	Dhar, Barwani, Jhabua, Chhindwara, Khargone, Betul,	
for Sickle Cell Anemia and		
	Jabalpur, Anuppur, Sidhi, Umaria, Seoni, Khandwa,	
Five Year Plan Total cost	Ratlam, Balaghat, Burhanpur, Hoshangabad,	
18700.00 lac	Sheopur, Satna, Katni, Dewas, GunaandHarda	500.00
1st year 3815.00,2nd year		
6450.00,		
3rd year 4557.00,4th year		
1930.00,5thyear1948.00		
